

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4608
ANSWERED ON:04.05.2012
ASHRAM SCHOOLS
Siricilla Shri Rajaiah

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the tribals observed a hunger strike recently demanding decent wages and permanent jobs at the Ashram schools in some States including Andhra Pradesh;
- (b) if so, the details thereof; and
- (c) the action taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a) to (c): No such information has been received in this Ministry. The Ministry of Tribal Affairs implements a Centrally Sponsored Scheme of "Establishment of Ashram Schools in Tribal Sub Plan Areas". As per the provisions of the scheme, funds are granted to State Governments/UT Administrations for creation of educational infrastructure i.e. construction of school buildings. The running and maintenance of Ashram Schools including engagement of teachers thereon is squarely the responsibility of concerned State Government/UT Administration. The issue of engagement of teachers in Ashram Schools does not come in the purview of the Ministry of Tribal Affairs.